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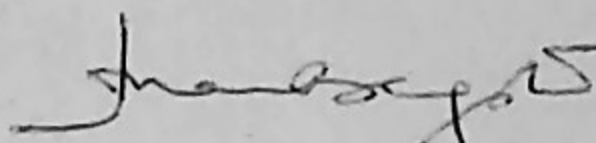
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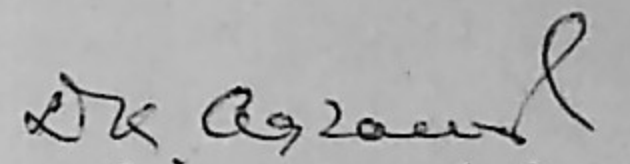
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a limited period and thereafter at the rate of 10% per annum. We are of the opinion that interest be paid on the above amount @ 10% with effect from 1.12.87 onwards till the date of payment.

2. In the result, the petition is allowed in part. The respondents are directed to pay interest on the above mentioned amount of Death-cum-Retirement Gratuity at the flat rate of 10% within a period of two months from the date of communication of this order. Parties shall bear their own costs.


Member (A)


Member (J) 6.8.91

Dated the 6th Aug., 1991.

RKM